THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

To

Ms. Gitanjali Nayak

PLOT NO. 620/4943, At- Nayapalli, Bhoi Sahi, Bhubaneswar, PIN-751012.

2. Ms. Utkalika Nayak

Qtr. No TF/3, Upper Police Colony, Deula Sahi, Tulasipur, Cuttack, PIN -753008.

3. Shri Anil Kumar Sahoo

Qtr. No- 2RA/2, Delta-B Colony, Unit-8, Bhubaneswar, PIN -751012

4. Ms. Sumitra Nayak

At/P.O.- Amoru Nagar, Lane-1, Gunupur, Dist. - Rayagada, PIN- 765022

5. Shri Deepak Parida

C/O- Pradeep Kumar Mohanty, PLOT No.- N6/35, IRC Village, Nayapalli, Bhubaneswar, PIN-751015.

6. Shri Priyajit Sahoo

CPWD, Type-2/1 Brit Colony, Nayapalli, Bhubaneswar, PIN-751012.

7. Shri Bijay Ketan Sahoo

At-Kapileswarpur, P.O.- Pubusahi, P.S.- Khordha, PIN-752057

He / She is appointed temporarily to officiate as Junior Stenographer in the Court's Establishment in the Scale of Pay of Rs. 25,500- 81,100/- with usual allowances as sanctioned by the Government of Odisha from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. He/She should join his/her new assignment on 26.09.2022 failing which the appointment shall be treated as cancelled.

He / She should furnish the following documents at the time of joining;

- (i)Attestation form in duplicate duly filled in alongwith two passport size photographs attested by a Gazetted Officer.
- Medical Certificate of fitness from a Medical practitioner not below the rank of (ii) Assistant Surgeon.
- (iii) Two Character Certificates from two Gazetted Officers.
- Declaration to the effect that he/she has not been dismissed from any Govt. (iv)
- (v) Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
- (vi) Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting.
- (vii) Certificate and Mark Sheets in support of date of birth, caste, educational qualification, technical qualification etc., in original alongwith their copies duly attested by a Gazetted Officer.

The appointment is subject to verification of all the certificates along with his/her character and antecedents in the manner prescribed by the Government. In case his/her certificates, character and antecedents are not found correct/ satisfactory, he/she will be removed from government service immediately without any notice.

No T.A. /D.A. will be allowed to join the post.

By Order of the Chief Justice Sd/- S.K. Mishra Registrar (Judicial)

Memo. No. 18190 (12) / Date 15:09. 2022

Copy forwarded to the Persons concerned/ Treasury Officer, District Treasury, Cuttack/ Bill Assistant (2 copies)/ Asst. in- Charge of Accounts (Misc.) Section/ Asst. in-Charge of (GPF/PRAN)/ Asst. in-Charge of Service Book for information and necessary action.

Special Officer (Special Cell)

Memo. No.... 18191 / Date 15.09. 2022

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website. 15.9.2022

Special Officer (Special Cell)